

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.1650/96

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri V.K.Majotra, Member(A)

New Delhi, this the 1st day of March, 2000

Shri Pritam Dass
s/o late Shri Mange Ram
WZ 501, Tihar Village
New Delhi - 110 018.

... Applicant

(By Shri Arun Bhardwaj, proxy of Shri V.K.Rao,
Advocate)

Vs.

1. Govt. of National Capital
Territory of Delhi, through
its Chief Secretary
5, Shamnath Marg
New Delhi.

2. The Chief Engineer (I&F)
Govt. of NCT of Delhi
4th Floor, ISBT
Kashmeri Gate
New Delhi.

3. The Executive Engineer
Supplementary Drainage Dn.I
(Mechanical)
LM 1, Kishan Ganj
Shahdara, Delhi.

.. Respondents

(By Shri D.S.Jagotra, proxy of Shri Rajinder Pandita,
Advocate)

O R D E R (Oral)

By Ashok Agarwal, Chairman

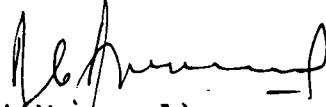
Application made by proxy counsel for the applicant for an adjournment is rejected. We have perused the record and we proceed to dispose of the OA even in the absence of parties and their counsels in terms of Rule 15 of the Central Administrative Tribunal (Procedure) Rules, 1987.

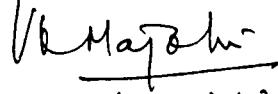
2. By the present OA, the applicant seeks regularisation of his services as a regular work-charged Beldar. As far as he ^{is} concerned, he was

appointed on 29.5.1992 on compassionate grounds on the death of his father, Shri Mange Ram, who was working as work-charged Beldar with the respondents.

3. As far as the regularisation is concerned, the respondents in their counter have averred that they have made a seniority list for regularisation of the workers and the applicant's name stands at S1. No.1191. It has further been averred that regularisation has been made up to S1. No.1176 and that the applicant will be regularised on his turn.

4. In view of the aforesaid averments contained in the counter, we will not find any further orders are required to be passed in the present OA except to direct that the services of the applicant should be regularised in terms of the aforesaid averments contained in the counter. The present OA is accordingly disposed of. No cost.


(Ashok Agarwal)
Chairman


(V.K. Majotra) 1.3.2000
Member(A)

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